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The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 3. CUTTACK, FRIDAY, JANUARY 15, 1937.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

REVISED TOUR PROGRAMME OF HIS EXCELLENCY THE GOVERNOR OF ORISSA TO CUTTACK.

DATE AND DAY.	STANDARD TIME.	STATION.	REMARKS.
JANUARY 1937—			
Friday, 8th	.. }	HALT.	
to	.. }	(Cuttack Circuit House).	
Sunday 24th			
Monday 25th	9.00 A.M.	Leave Circuit House,	By car.
		Cuttack.	

DATE AND DAY.	STANDARD TIME	STATION.	REMARKS.
JANUARY 1937— Monday 25th	10-45 A.M.	Arrive Government House, Puri.	

Note.—All departures and arrivals are private.

PARTY.

HIS EXCELLENCY THE GOVERNOR.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Private Secretary.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Honorary Lt. Md. Raza Khan, Bahadur, Indian A. D. C.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

J. S. WILCOCK,

*Private Secretary to His Excellency
the Governor of Orissa.*

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 7th January 1937.

No. 286—1D/4-26-36-A.—Babu Manmatha Nath Basu, Deputy Magistrate and Deputy Collector in charge of the Bhadrak subdivision of the district of Balasore, is granted leave on average pay for seven days under rules 284, 289 and 291 of the Bihar and Orissa Service Code, with effect from the 17th December 1936.

P. T. MANSFIELD,

Chief Secretary to Government.

The 7th January 1937.

No. 290-A.—M. R. Ry. K. Narasimham, Offg. Sarishtadar Magistrate, Chatrapur, in the district of Ganjam, is vested with the powers of a Magistrate of the second class.

The 7th January 1937.

No. 293-A.—Sriman Satyavadi Panda, Head Clerk of the Special Assistant Agent's office, Balliguda Division, in the district of Ganjam, is vested with the powers of a Magistrate of the second class.

The 8th January 1937.

No. 332—4P-26/36-A.—Rai Sahib Samuel Das, Deputy Magistrate and Deputy

Collector in charge of the Chatrapur subdivision of the district of Ganjam, is vested with powers under section 108 of the Code of Criminal Procedure (Act V of 1898).

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

HOME (REFORMS) DEPARTMENT.

NOTIFICATION .

Puri, the 12th January 1937.

No. 142-Ref. P.—The following notification, issued by the Government of India in the Legislative Department, is republished for general information.

M. HAMID,

Deputy Secretary to Government.

The 28th December 1936.

No. F.-180/36-C. & G.—In accordance with the provisions of sub-rule (9) of rule 14 of the Council of State Electoral Rules, the names of the following candidates who have been declared to be elected as members of the said Council by the constituencies mentioned

opposite their respective names, are hereby published :—

Name.	Constituency.
Mr. Sitakanta Mahapatra.	Orissa (Non-Muham- madan).
Mr. Hossain Imam.	Bihar and Orissa (Muhammadan).

J. D. ANDERSON,

Offg. Secretary to the Govt. of India.

SUBORDINATE CIVIL SERVICE.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 8th January 1937.

No. 357—1S/7-1-36-A.—Babu Indra Bilas Mukharji, Sub-Deputy Collector on leave, is posted to the headquarters station of the district of Sambalpur.

The 9th January 1937.

No. 383—1S/7-1-36-A.—Maulavi Fahimul Haqq, Sub-Deputy Magistrate and Sub-Deputy Collector in the district of Sambalpur, is transferred to the headquarters station of the district of Cuttack.

P. T. MANSFIELD,

Chief Secretary to Government.

CO-OPERATIVE SOCIETIES.

NOTIFICATIONS.

The 12th January 1937.

No. 160.—Babu Sashibhusan Das, Manager of the Khurda Central Co-operative Bank, who, under notification no. 4385, dated the 6th September 1935, published in the *Bihar and Orissa Gazette* of the 11th September 1935, was appointed Liquidator of Banpur Grain Gola, Tentulidibi, Balinasi Fishermen's, Santrapur Fishermen's, Urumukhi, Nuagan, Kasorda and Banpur Co-operative Societies bearing registration nos. 168 of 1914-15, 159 of 1918, 35/Cu of 1925, 178 of 1918, 499 of 1921, 81/O of 1924, 92/O of 1921 and 145 of 1914 respectively in the district of Puri, having left the place on being appointed as Organiser of Weavers' Co-operative Societies under Government, I hereby, in exercise of the powers conferred by sub-section (1) of section 44 of the Bihar and Orissa Co-operative

Societies Act, 1935 (Act VI of 1935), appoint Babu Gopendra Krushna Misra, Manager of the Khurda Central Co-operative Bank, to be liquidator of the aforesaid societies.

The 12th January 1937.

No. 162.—In exercise of the power conferred by sub-section (1) of section 44 of the Bihar and Orissa Co-operative Societies Act, 1935 (Act VI of 1935), I hereby appoint Babu Krushna Chandra Roy, Assistant Honorary Secretary of the Nimapara Central Co-operative Union, Limited, in the district of Puri, to be liquidator of the Sagada (Registered no. 557 of 1919-20), Purisandha (Registered no. 4/Cu of 1927), Jaunra (Registered no. 23/O of 1922) Co-operative Societies, Berboi (Guarantee Union, Limited (Registered no. 15/O of 1922), and Andhiasahi Village Welfare and Public Health Co-operative Society, Limited (Registered no. 47/Cu of 1929), in the district of Puri, in place of Babu Gopinath Misra, who, under notification nos. 6400, 6396, 6394 and 6398, all dated the 4th December 1933 and no. 4001, dated the 12th August 1935, respectively published in the *Bihar and Orissa Gazette* of the 13th December 1933 in respect of first four societies and of 21st August 1935 in respect of the last named society, was appointed liquidator of the abovenamed societies.

S. C. ROY,

Deputy Registrar of Co-operative Societies.

OFFICE OF THE DIRECTOR OF DEVELOPMENT.

NOTIFICATION.

The 5th January 1937.

T. I. No. 2.—Babu Trilochan Bohidar, Touring Veterinary Assistant Surgeon, Jajpur, district Cuttack, is declared to have passed the professional examination of Veterinary Assistant Surgeons held at Cuttack in December 1936.

S. N. MOZUMDAR,

*Director of Development, Orissa
(Director of Veterinary Services).*

OFFICE OF THE REVENUE. COMMISSIONER.

NOTIFICATION.

The 12th January 1937.

Maulavi Md. Mojibur Rahman, Sub-Registrar, Jajpur (Cuttack), is granted leave on average pay with effect from the 12th to 31st December 1936 and in continuation leave on average pay on medical certificate for three

weeks from 1st to 21st January 1937 under rules 284, 289, 291 of the Bihar and Orissa Service Code.

J. R. DAIN,

Inspector-General of Registration.

ELECTIONS OFFICER TO GOVERNMENT AND RETURNING OFFICER OF THE ORISSA NON-MUHAMMADAN CONSTITUENCY OF THE COUNCIL OF STATE.

NOTICE.

Puri, the 13th January 1937.

It is hereby notified under rule 19 of the Council of State Electoral Rules that the

Hon'ble Babu Sitakanta Mahapatra, who was duly nominated as a candidate for election to the Orissa Non-Muhammadan Constituency of the Council of State, lodged with me his return of election expenses and his declaration on the 6th January 1937.

These may be inspected in the office of the undersigned at Puri between the hours of 11 A.M. and 4 P.M. on payment of rupee one.

M. HAMID,

Elections Officer to Government and Returning Officer of the Orissa Non-Muhammadan Constituency of the Council of State.